

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO.1875  
ANSWERED ON 28<sup>TH</sup> JULY, 2016

FUEL CESS FOR HIGHWAY PROJECTS

1875. SHRIMATI VANAROJA R:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has budgetary support from cess to fund highway development projects if so, the details thereof;
- (b) whether National Highways Authority of India's share from the fuel cess allocated to the Government has been increasing since it was levied for the first time in 1999; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) The cess funds earmarked to this Ministry as per the provisions of the Central Road Fund (CRF) Act, 2000, amended by the Finance Act from time to time, are for development and maintenance of National Highways(NHs), funds for State Governments/Union Territories (UTs) for development of State Roads (non-Rural roads) under the CRF and Economic Importance and Inter State Connectivity (EI&ISC) Schemes.

(b) and (c) The CRF, which was in existence since 1929, was subsequently governed by the Parliamentary Resolution dated 13.05.1988. The CRF Act, 2000 came into force with effect from 27.12.2000. The share of cess for NHs in the year 1999-2000(RE) was Rs. 1,192 crore. The share of cess for NHs during 2016-17(BE) is Rs. 29,774 crore. Whereas entire share of NHs cess during 1999-2000 was earmarked for National Highways Development Project (NHDP), Rs. 12,153 crore has been allocated for NHDP during 2016-17(BE).

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